

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

1. IA-4895(MB)2023 IN C.P. (IB)/1454(MB)2020

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 27.10.2023

NAME OF THE PARTIES:

ICICI Bank Ltd.

Vs.

Sanvi Milk & Milk Products Pvt.Ltd.

SECTION: 7, 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

IA-4895(MB)2023

1. Ms. Maithilee Desai i/b Nithish Bangera, Ld. Counsel for the Applicant present. None present for the Respondent.
2. The present Application is filed by the Applicant/Liquidator to take on record the 3rd Progress Report prepared by the Liquidator. The same is taken on record. IA-4895/2023 is **disposed of**, accordingly.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)